

[Translation]

Loan to Industrial Entrepreneurs by IFCI

2732. SHRI RATILAL VERMA: Will the Minister of FINANCE be pleased to state:

(a) the total number of entrepreneurs to whom the IDBI and IFCI sanctioned loan during the last three years and the total amount sanctioned, year-wise; and

(b) the amount of loan provided to entrepreneurs belonging to Scheduled Castes and Scheduled Tribes and the number of such entrepreneurs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The Industrial Development Bank of India (IDBI) has reported that it does not maintain entrepreneur-wise data of sanctions and disbursements. However, the details of assistance sanctioned under the direct loans by IDBI during the last three years are as under:

	No of Applications	Amount (Rs crore)
1991-92	956	4404.2
1992-93	1130	5844.5
1993-94	1132	7937.4

The Industrial Finance Corporation of India Limited (IFCI) has reported that it provides financial assistance to companies incorporated in India and co-operative societies registered under the Co-operative Societies Act, and not to individual entrepreneurs. However, the details of financial assistance provided by IFCI during the last three years are given hereunder:

	No of projects	Amount (Rs crore)
1991-92	557	2445.8
1992-93	425	2372.7
1993-94	416	3915.3

Incentives for Exports

2733. SHRI PANKAJ CHOUDHARY: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal for providing finance to the States for export promotion as well as for setting up an Export Promotion Cell in all States;

(b) whether the payment received by Indian Companies in rupee for the supplies made by them will also be treated as indirect export and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) A centrally sponsored "Export Promotion Industrial Parks" Scheme for providing financial assistance to State Govts. for setting-up and maintaining appropriate infrastructural facilities has been drawn-up. As on date proposal from eleven State Govt. (Punjab, Himachal Pradesh, Haryana, Karnataka, Rajasthan, Maharashtra, Uttar Pradesh, Andhra Pradesh, Tamil Nadu and Gujarat) have been approved. There is no provision for providing finance to the State

Governments in regard to setting-up of Export Promotion Cells in all States.

(b) and (c). Payment received by Indian Companies in Indian rupee for the supplies made with in the country will be treated as indirect exports i.e. "Deemed Exports" provided such supplies are covered under Chapter X of the current Exim Policy. However, physical exports made out side the country will be regarded as exports even if the payment is received in Indian rupees.

[English]

Re-opening of Ambari-Falakasa/Panga Airport

2734. SHRI JITENDRA NATH DAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have any proposal to re-open Ambari-Falakasa/Panga Airport at Jalpaigun;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) to (c). The airstrips at Ambari and Panga belong to private parties. Due to lack of demand from airlines, National Airports Authority has no plan to develop a new airport in Jalapaigun.

[Translation]

Assistance Provided by I.D.B.I

2735. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) the number of applications received by the Industrial Development Bank of India from Madhya Pradesh seeking financial assistance;

(b) the number of applications approved/rejected, and

(c) the financial assistance provided by the Industrial Development Bank of India during the said period to set up Industries in the state?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The number of applications from Madhya Pradesh received, sanctioned and rejected by the Industrial Development Bank of India (IDBI) during 1993-94 is given below:

	1993-94
Applications received	72
Applications sanctioned	52
Applications rejected/withdrawn/closed	7

(c) IDBI has reported that during the year 1993-94, it has sanctioned Rs. 618.2 crores and disbursed Rs. 283.8 crores to industries in Madhya Pradesh under its direct loan schemes.

[English]

Agreements with U.K.

2736. DR. VASANT NIWRUTTI PAWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: